that were the basis of the identification within 30 days. The investigation must be concluded within six months, unless it is extended by a further three months. At the end of the investigation period, the USTR must decide whether the measures under investigation are actionable and if so, decide what response is appropriate, including possible retaliation.

Government of India has regretted the unilateral decision of the Government of United States when these issues are alread being negotiated in the Uruguay Round of Multilateral Trade Negotiations.

Retaliatory action under Special 301 is not mandatory. Further the U.S. Trade Representatives has stated that imposition of trade sanctions is not inevitable or desirable.

AIDS cases in Andhra Pradesh

- 128. DR. YELAMANCHILI SIVAJI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether there are any identified 'AIDS' effected cases in Andhra Pradesh;
- (b) if so, what are the details thereof and what steps are being taken to prevent the spread of this dreaded disease; and
- (c) whether there is any proposal under Government's consideration to screen the passengers at the international airports to segregate 'AIDS' effected patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE (SHRIMATI D. K. THARA DEVI): (a) and (b) As per information available, the total number of sero positive cases and AIDS cases in the State of Andhra Pradesh is as follows:

HIV sero positive: 59

AIDS case: 1 (Blood Recipient-Haemophilic)

The Government of India under the National AIDS Control Programme has;

(i) intensified the sero and sentinel surveillance for detecting HIV

- infections in the country and the population at risk.
- (ii) strengthened the management of HIV infected persons AIDS by identifying AIDS unit for clinical management of HIV infected AIDS cases in 13 medical colleges of the country.
- (iii) intensifying the community education & health education activities.
- (iv) strengthening blood safety programme.
- (c) No.

Request by Andhra Pradesh State Electricity Board to NABARD for Reduction of Interest Rate

- 129. DR. YELAMANCHILI SIVAJI; Will the Minister of FINANCE be pleased to state:
- (a) whether any request has been made by Andhra Pradesh State Electricity Board to NABARD for reduction of interest rate on loans advanced by Rural Electrification Corporation and Banks for pumpset energisation and for extending moratorium and repayment periods; and
- (b) if so, what are the details thereof? THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DAL-BIR SINGH): (a) Yes, Sir.
- (b) National Bank for Agriculture and Rural Development (NABARD) had received a request from Andhra Pradesh State Electricity Board (APSEB) in April, 1990, for reduction of interest rates for from 11.5 per cent to 10.0 per cent on loans advanced by Rural Electrification Corporation (REC) and banks for pumpset energisation. NABARD does not find the demand acceptable and has explained the matter to APSEB.

Tobacco and Cigarette Exports to China and USSR

130. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state the details of tobacco and cigarette exports to China and Soviet Union during the last five years yearwise, specifying the names of the exporters, the quantity exported and the value realised?

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THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): A statement in dicating the names of major exporters and

yearwise details of tobacco and cigarettes exports to China and Soviet Union during the last five years is annexed.

Statement

Details of Exports of Tabocco and Cigarettes to China and Soviet Union during 1986-87 to 1990-91

(Quan	tity	m	Tons and
Value	in.	Rs.	Lakhs)

Year		Unmanufactured Tobacco		Products (Cigarettes)				
Ι.	ar				Qty.	Val.	Qty.	Val.
1986-87	•		,		698	216.82		
1987-88					432	109.37		
1988-89					220	63.25		
1989-90					100	34.32		
1990-91				•	640	329,28	0.03	0.05
USSR					,			
1986-87			٠		24998	6318,48	2596	1981.65
1987-88					14000	3547.99	471	423.91
1988-89					13035	3435.64	498	388.51
1989-90					10955	3203.98	611	534.29 9
1990-91					19638	6436.36	4451	3642.32

 Major Exporters of Tobacco and Cigarettes to China and U.S.S.R. from 1986-87 to 1990-91.

S. No.	Name	of	Exporters
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CHINA

- 1. Navbharat Enterprises Ltd., Guntur.
- 2. Bommidala Brothers Ltd., Guntur.
- 3. Polisetty Somasundaram, Guntur.
- 4. Maddi Laxamaiah & Co. Pvt. I.td. Chilakaluipet.
- K. S. Subbaiah Pillai & Co. Chilakaluripet.
- 6. I.T.C. Ltd., Division, Guntur.

U. S. S. R.

- 1. Navbharat Tobacco Enterprises, Guntur.
- 2. Agrimcer Pvt, Ltd., Guntur.
- 3. Vishwabharat Agro Products Pvt. Ltd., Guntur.
- 4. Jaya Enterprises, Guntur.
- 5. East India Tobacco Co., Guntur.
- 6. P.S.S. Pvt. Ltd., Guntur,
- 7. K. Ramakrishnamurthy . Pvt. Ltd., Guntur.

S. No. Name of Exporters

- 8. Deccan Tobacco Enterprises, Guntur.
- 9. Vasantha Enterprises Pvt. Ltd., Guntur.
- 10. Madala Enterprises, Guntur,
- 11. Bommidala Brothers Ltd., Guntur.
- 12. Tobacco Enterprises of India, Guntur.
- Meddi Venkataratnam, Co. Pvt. Ltd., Chilakaluripet.
- 14. Sri Sanjay Tobaccos, Chilakaluripet,
- 15. STC of India Ltd., Guntur.
- 16. Sri Jayalaxmi Tobacco Co., Guntur.
- 17. Gogineni Tobaccos, Guntur.
- 18. Hindustan Tobacco Co., Guntur.
- 19. Jayabharat Enterprises, Guntur.
- 20. ITCO's Guntur.
- 21. Commercial Tobacco Corporation, Guntur.
- 22. Guntur Suvarna Tobacco Co., Guntur.
- 23. Sundaram Tobaccos, Guntur.
- 24. C. K. Tobaccos, Guntur.
- 25. Sarda Tobaccos, Guntur.

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S.T.

Exported through

- 26. Mittapalli Audinarayana & Co., Guntur.
- 27. Shaik Mastan Saheb, Guntur.
- 28. Sri Madhusudhana Tobacco Co.,
- 29. Chetna Enterprises, Guntur.
- 30. I.T.C .- I.L.T.D., Guntur.

Steps taken to safeguard Trade Interests with USSR

131. DR. YELAMANCHILI SIVAJ1: Will the Minister of COMMERCE be pleased to state the steps that are being taken by Government to safeguard country's trade interests in view of the radical reforms being undertaken in the Soviet Union?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (INDE-PENDENT CHARGE) (SHRI P. CHID-AMBARAM): The Government is taking a number of steps to ensure that a new dynamism is imparted to bilateral trade in view of the reforms being undertaken in the Soviet Union. These steps include:

- (a) Greater marketing thrust in the changed economic environment including more effective participation in trade fairs, exhibitions, and buyer-seller meets;
- (b) Promotion of direct contacts at the commercial enterprises level including increased interaction between the business chambers of the two countries;
- (c) Diversification and expansion of the structure of trade by adding new items and increasing the volume thereof;
- (d) Greater emphasis on new form's of economic cooperation like Joint Ventures.
- (e) As imports generate rupee funds for financing exports in the balanced trading system with the USSR equal emphasis is being given to exports from the Soviet Union to India.

Trading with East European Countries

- 132. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:
- (a) what are the names of the East European countries with which India is no

longer trading under the rupee payments;

(b) whether any significant have been noticed in the volume of India's trade with these countries since the rupee payment terms were discontinued?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The following East European countries no longer trade with India under the rupee terms:

- 1. Yugoslavia
- 2. Hngary
- 3. Bulgaria
- 4. Poland
- (b) While trade turn-over fluctuates from year to year, there has generally been an upward trend in trade with Yugoslavia and Hungary whereas in the case of Bulgaria, there was no significant increase. It is too early to discern the changed pattern, if any, of trade with Poland.

निर्यात में विद्व

श्री ग्रजित योगी : 133 कमारी श्रालियाः

क्या वाणिज्य मंत्री यह बताने की क्या करेंगे कि:

- (क) क्या पिछले दो वर्षो की तलना में पिछते विक्तिय वर्ध के दौरान नियति में वृद्धि हुई है ;
- (ख) यदि हां, तो उभका ब्यौरा क्या ; ग्रीर
- (ग) वे कौन-कौन से क्षेत्र हैं जहां, सरकार को नियति के माध्यम से अपेक्षा ज़त अधिक आमदने हुई है और नियति में बुद्धि करने के लिए क्या उपाय कियं जा रहे हैं।

वाणिज्य मन्नालय में राज्य मंत्री (स्वतंत्र प्रभार) श्री पी० चिवम्बरमः (क) जी, हां।

(ख) अन्तिम श्रांकडों के श्रनुमार 1989-90 तथा 1988-89 के दौरान क्रमश: 27681 करोड रुपये ग्रीर 20281 करीड रूपए की त्लना में 1990-91 के दौरान भारत का नियति 32,527 करोड़ रूपए का हमा।